

HIGH COURT OF CHHATTISGARH, BILASPUR

Following shall be the Roster for High Court of Chhattisgarh, Bilaspur
w.e.f. 10th November, 2014:-

<u>DIVISION BENCHES</u>	
<u>Division Bench-I</u>	<u>Comprising Hon'ble Mr. Justice Navin Sinha & Hon'ble Mr. Justice Manindra Mohan Shrivastava</u>
Writ Appeals, Writ Petitions, Tax Cases (including Appeals), Company Appeals, Criminal Appeals up to year 2002, Specially ordered and tied-up matters. (From 10:30 AM onwards)	
<u>Division Bench-II</u>	<u>Comprising Hon'ble Mr. Justice T.P. Sharma & Hon'ble Mr. Justice Inder Singh Uboweja</u>
PIL Petitions, Criminal Appeals from year 2003, Civil Matters, Habeas Corpus Petitions, Specially ordered and tied-up matters. (From 10:30 AM onwards)	

Contd...2.

Sd/-
Hon'ble the Acting Chief Justice

SINGLE BENCHES

Single Bench-I of Hon'ble Mr. Justice Pritinker Diwaker

All Writ Petitions under Article 226 and/or 227 of Constitution of India service matters, Specially ordered and tied-up matters.

(From 10: 30 AM onwards)

Single Bench-II of Hon'ble Mr. Justice Prashant Kumar Mishra

All Writ Petitions under Article 226 and/or 227 of Constitution of India other than service matters, Specially ordered and tied-up matters.

(From 10: 30 AM onwards)

Single Bench-III of Hon'ble Mr. Justice Goutam Bhaduri

All Criminal Matters [Except Criminal Appeals of years 1999 & 2002, Petitions under Sections 438 & 439 of Criminal Procedure Code and Petitions under Section 482 of Criminal Procedure Code], Specially ordered and tied-up matters.

(From 10: 30 AM onwards)

Single Bench-IV of Hon'ble Mr. Justice Sanjay K. Agrawal

All Petitions under Sections 438 & 439 of Criminal Procedure Code, All Petitions under Section 482 of Criminal Procedure Code, All Contempt Petitions, Specially ordered and tied-up matters.

(From 10: 30 AM onwards)

Single Bench-V of Hon'ble Mr. Justice P. Sam Koshy

All Civil Matters [Except First Appeals and Contempt Petitions], All Arbitration Matters, All Company Matters, Specially ordered and tied-up matters.

(From 10: 30 AM onwards)

Single Bench-VI of Hon'ble Mr. Justice Chandra Bhushan Bajpai

All Criminal Appeals of years 1999 & 2002, First Appeals, Transfer Petitions (civil/criminal), Specially ordered and tied-up matters.

(From 10: 30 AM onwards)

Note:- Priority will be given to old cases.


(Sanghratna Bhatpahari)
Additional Registrar (Judicial)

Sd/-
Hon'ble the Acting Chief Justice

HIGH COURT OF CHHATTISGARH: BILASPUR

NOTIFICATION

No. 7803/A.R.(J)/2014

Bilaspur, date 28/10/2014

As directed, following instructions shall be applicable for all Benches from 10th November, 2014 onwards:-

- 1] Daily Cause List (Fresh and Motion Hearing matters) will be taken up from 10:30 a.m. to 01:30 p.m. and Weekly Cause List (Final Hearing matters) will be taken up from 02:15 p.m. onwards.
- 2] If the Daily Cause List is exhausted before 01:30 p.m. or earlier then matters from Weekly Cause List will be taken up for hearing.
- 3] Tied up matters will be taken up for hearing on Friday only.

By order of Hon'ble the Acting Chief Justice,


(Sanghratna Bhatnagar)
Additional Registrar (Judicial)
28/10/2014